

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.302

IA-458/2023 459/2023 IA-96/2023 IA(Com.A)-37/2023 IA-4645/2022 IA-1934/2021
IA-1994/2021 IA-5441/2021 IA-2791/2021 IA-5916/2022 IA-5917/2022 IA-1554/2022
IA-2696/2021 IA-2663/2021 IA-3051/2022 IA-85/2023 IA-4537/2022 IA-4016/2022
IA-1244/2022 IA-1046/2022 IA-1674/2022 IA-1417/2022 IA-1450/2022 IA-1357/2022
IA-1376/2022 IA-3170/2022 IA-287/2021 IA-796/2021 IA-1146/2022 IA-82/2022
IA-1432/2022 IA-808/2023 IA-3896/2021 IA-4126/2022 IA-4436/2022 IA-3379/2020
Cont.P-18/2021 IA-2868/2022 IA-3884/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021
IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-4077/2021
IA-1508/2021 IA-4117/2021 IA-3895/2021 IA-3899/2021 IA-3057/2022 IA-3062/2022
IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-3324/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr

.....APPLICANT/PETITIONER

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Tabish Tarique

Adv. Shikhil Suri and Adv. Komal Gupta

in IA no. 4645/2022 & Contempt petition no. 18/2021

Adv. Nidhi Mohan Parashar and Umang Kumar Singh

In I.A. No. 1674/2022

Mr. UN Singh Adv with Adv Sourabh in I.A no. 85/2023

Adv Avinash Yadav in I.A. No. 4436/2022

Adv Chandra Shekhar Yadav, Adv Shashank,

Adv Gauransh

Cont.....

For the RP : Adv. Rishabh Jain.
For the Respondent : Adv. Kushagra Pandey
Adv. Shikhil Suri and Adv. Komal Gupta
For R-2 in IA No. 1244/2022
Adv Kripa Shankar Prasad & Adv Alisha K Shail, Adv
for Respondent no. 4 in I.A. 1046/2022
Adv Yashish Chandra, Adv Yash Agrawal
IA 1046 for R 5,6,7,8,10,13,14,16,19,20,21,24,26,28,30 ,
For the RA : Adv. Abhishek Anand, Adv. Vaibhav Mendiratta
Adv. Sajal Jain
For Home Buyers : Adv. Sanjay Khanna, Adv. Pragya Bhushan,
Adv. Tarandeep Singh, Adv. Karandeep Singh
For the GNOIDA : Adv. Anil Dutt, Adv. Sarthak Garg, Adv. Tenzen Tashi
For Ex-Directors : Adv. Shahid Khan

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **12.04.2023.**

SD/-
(Court Officer)